

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 787 of 2020

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Rabindra Kumar Baraik @ Baraik Ravindra Kumar...Petitioner

Versus

1. The State of Jharkhand.
2. Special Land Acquisition Officer, North Koel Project, Medninagar, Palamau. ....Opposite Parties

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Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

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For the Petitioner : Mr. Rajesh Kumar, Advocate

For the State : Mr. Ashok Kumar, A.P.P.

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07/10-9-2020 Let this case be listed in the **next week** as it has been submitted that a counter affidavit has been filed on behalf of O.P. No. 2 as well as on behalf of C.I.D.

Learned counsel for the petitioner has submitted that copy of the counter affidavit filed by the C.I.D. is not legible.

Mr. Ashok Kumar, learned A.P.P. is directed to serve a legible copy of the counter affidavit upon learned counsel for the petitioner.

(Rongon Mukhopadhyay, J)

Rakesh/-